

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 25 of 2021

IN THE MATTER OF:

M/s Subham Construction Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies, Orissa

...Respondent

Present:

For Appellant: Mr. Dhananjay Bhaskar Ray, Advocate

For Respondent: Mr. Kamal Kant Jha, Advocate for R-1

ORDER

(Through Virtual Mode)

22.03.2021: Learned Counsel for Respondent seeks and is granted four weeks' time to file 'reply affidavit'.

Rejoinder, if any, may be filed by the Appellant within one week thereafter.

Let the matter be fixed for '**admission**' (after notice) on **26th April, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

ss/RR